Name of the Corporate Debtor:- Meeti Developers Private Limited

Date of commencement of CIRP:05.04.2024 List of creditors as on: 03.03.2025

## Operational creditors (Government Dues)

SI. No		Details of claim received		Details of claim received						Amount				
		Date of receipt	Amount claimed		Nature	covered by security	Amount covered by guarantee	Whether related party ?	Voting	of contingen	mutual dues that	Amountt of claim under verification	Amount of Claim rejected	Remarks , if any
1	BMC		3,26,29,045.00	3,26,29,045		0	0	No	0	0	0	C	-	admitted
2	Income Tax Department		13,17,09,035.00	13,17,09,035		0	0	No	0	0	0	C	-	admitted
	GST		4,15,222.00	4,15,222		0	0	No	0	0	0	C	-	admitted
4	Income Tax - TDS		1,52,82,250.00	1,52,82,250		0	0	No	0	0	0	0	-	admitted
	BMC(G/N ward)		5,21,739.00	4,93,328								-		Partially admitted
6	BMC (D ward)		1,70,429.00	-								1,70,429.00		Amount of claim admissible is 1,61,434 and RP is in the process of filing IA with Hon'ble NCLT as per CIRP regulation 13
	Total		18,07,27,720.00	18,05,28,880.00	-	-	-	-	-	-	-	1,70,429.00	-	-